

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Service Tax Appeal No. 11707 of 2014- DB

[(Arising out of OIA-AHM-SVTAX-000-APP-264-265-13-14 dated 12/12/2013 passed by Commissioner of Service Tax-SERVICE TAX - AHMEDABAD)]

C.CGST & CEx-Gandhinagar

.....Appellant

Commissioner, Central GST & Central Excise, Custom House, Navrangpura
AHMEDABAD
GUJARAT
380009

VERSUS

Intas Pharmaceuticals

.....Respondent

2nd Floor, Chinubhai Centre,
Off Nehru Bridge, Ashram Road,
Ahmedabad, Gujarat

APPEARANCE:

Shri Hardik Modh, Advocate for the Appellant

Shri Prabhat K Rameshwaram, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 05.09.2023
DATE OF DECISION: 02.01.2024

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 13987 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**